

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. IA 2509/2020 In C.P. (IB)-1602(MB)/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

NAME OF THE PARTIES: Narottambhai Swomabhai Patel

V/s

Wow Solution & system Pvt Ltd

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 2509/2020:- None has appeared for the Applicant. A last and final opportunity granted to the Applicant to cause appearance on the next date of hearing and to advance arguments, failing which, the Application shall be dismissed for non-prosecution. List the IA No. 2509/2020 on **15.03.2024** either for appearance or dismissal of the Application.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

01.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)